

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF VALUEPROCESS
TECHNOLOGIES (INDIA) PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Valueprocess Technologies (India) Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	23-01-2003
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Mumbai.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200MH2003PTC138801
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C-1504, Runwal Heights, LBS Marg, Near Kotak Bank and Marathon Max, Mumbai, Maharashtra, India, 400080
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17-01-2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Manish Motilal Jaju D-502, Neelkanth Business Park, Vidya Vihar West, Mumbai 400086 Comm. Email id: valueprocessliquidation@gmail.com Tel no. NIL IBBI/IPA-001/IP-P00034/2016-2017/10087
8.	LAST DATE FOR SUBMISSION OF CLAIMS	16-02-2025

Notice is hereby given that Valueprocess Technologies (India) Private Limited has commenced voluntary liquidation on 17-01-2025

The stakeholders of Valueprocess Technologies (India) Private Limited are hereby called upon to submit a proof of their **claims, on or before 16-02-2025**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Manish Motilal Jaju
Liquidator
AFA : AA1/10087/02/300626/108109
Valid up 30/06/2026
Date: 18-01-2025
Place: Mumbai

